

**In the National Company Law Tribunal, Jaipur**

**Item No. 114**

**CP No. (IB)-97/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Yaduka Financial Services Limited**

**.....Applicant/Petitioners**

**VS.**

**SNG Realestate Pvt. Ltd.**

**.....Respondent**

**Order delivered on 07.11.2019**

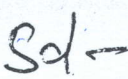
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

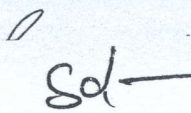
For Petitioner (s) : Prakash Kumar Singh, Adv.

For Respondent(s) : Naresh Kumar Sejvani, Adv.

**ORDER**

Heard the submissions made by counsels for both the parties. Counsels for both the parties have consented to listing of the matter on 22.11.2019. Therefore, post the matter to 22.11.2019.

  
**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

  
**(P. S. N. PRASAD)  
JUDICIAL MEMBER**